- (c) Yes, Sir.
- (d) The Constitution has been amended at the initiative of the Government to provide for reservations in educational institutions by laws of the appropriate legislatures.

## Screening test in model schools

2969. SHRI T.M. SELVAGANAPATHI: WIII the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government has taken a decision not to allow screening test in the proposed model schools;
  - (b) if so, the details thereof;
- (c) whether it is a fact that Government is considering to set up 6,000 model schools in the country;
- (d) whether it is a fact that out of 6,000 schools, 2,500 schools will be set up in the Public-Private-Partnership (PPP) mode; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATID. PURANDESWARI): (a) No, Sir.

- (b) Does not arise.
- (c) Yes, Sir.
- (d) Yes, Sir.
- (e) The model schools under PPP mode are to be set up in blocks which are not educationally backward.

## Joint Education Council between India and Australia

2970. SHRI M.V. MYSURA REDDY:

SHRI R.C. SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that India and Australia have agreed to set up Joint Education Council (JEC); and